Title: Statement regarding status of implementation of recommendations of 1st Report of Parliamentary Standing Committee on Coal and Steel. – Laid.

12.04 hrs.

STATEMENT BY MINISTER*

Status of Implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel**

MR. SPEAKER: Item No.14. Dr. Dasari Narayan Rao. Do you want to read out or lay it on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYAN RAO): Sir, I would lay it on the Table of the House.

Sir, I am making this statement on the status of implementation of recommendations contained in the First Report of Parliamentary Standing Committee on Coal and Steel in pursuance of direction 73 A of the Hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin - Part II, dated September 01, 2004.

The Standing Committee on Coal and Steel had held its meeting on 16th July, 2004 to consider the Demands for Grants of Department of Coal for the year 2004-05. The Committee had also taken Oral Evidence of the officers of the Department of Coal on 10th August, 2004. The Committee, while examining the Demands for Grants of the Department of Coal, with reference to the aims, objectives and achievements of the Department, presented its First Report of the Standing Committee.

In its Report, the Standing Committee made 15 recommendations in all. The Action Taken Reports on these recommendations have been furnished to the Committee vide this Department"s O.Ms dated 25th November, 2004 and 16th December, 2004. Appropriate action has been taken on the recommendations.

*[Also Placed in Library, See No. LT 1792/05]

**Statement was laid on the Table.

The Committee took the second Oral Evidence of the representatives of the Department of Coal on 15th October, 2004 to consider the replies furnished by

Department of Coal on the 17 observations made by the Committee during the Oral Evidence on 10.08.2004. The Committee has taken the third Oral Evidence on 16th December, 2004 and during the deliberations, the Committee selected three subjects for detailed examination. Assurances were given by the Department of Coal to the Committee on certain observations. Action has been initiated by the Department on the assurances given to the Committee during the third Oral Evidence. Thereafter, sitting of Sub-Committee on Coal of the Standing Committee on Coal and Steel was held on 30.12.2004 to discuss the subject "Manpower planning *vis-Ã -vis* utilisation of machinery in CIL, outsourcing". The subject was further discussed in another sitting of the Sub-Committee on Coal of the Standing Committee on Coal and Steel on 7.1.2005. In the said sitting a "Power Point Presentation" was made to the Members of the Committee.